

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/\_\_\_\_\_/A.

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Registrar,  
Gauhati high Court,  
Kohima Bench, Kohima.

Dated Guwahati, July, 2021.

Sub:- Casual leave.

Ref:- Your Note, dated 14.07.2021

Sir,

With reference to the above, I am directed to inform you that the prayer of Shri Inalo Zhimomi, Principal District & Sessions Judge, Kohima, for granting him 2 (two) days' casual leave on 16.07.2021 & 17.07.2021, has been accepted. A senior Judicial officer at the station will remain in charge of his Court and office in his absence.

Shri Zhimomi may be informed accordingly.

Yours faithfully,

sd/

**JT.REGISTRAR (VIGILANCE)**

Memo no.HC.VII-21/2008/ 3034 /A. dtd. --- 19-07-2021  
Copy to:

- ✓ 1. The Project Manager, Gauhat High Court, Guwahati.

**JT.REGISTRAR (VIGILANCE)**

Kaushik